GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4084
ANSWERED ON 12TH DECEMBER, 2019

REVISION OF TOLL RATES

4084. SHRI ARVIND KUMAR SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:

(a) whether the Government fixes toll rates to be charged by concessionaire under Build, Operate and Transfer (BOT) model;

(b) if so, the details thereof;

(c) whether the Government has any policy in place to regularly revise these toll rates as per changing traffic volume so as to pass on the benefits of increasing traffic volume to commuters; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) User fee is levied and collected on National Highways as per the Rule 4(2) of the National Highways Fee (Determination of Rates and Collection) Rules, 2008. These rates are revised annually as per the Rule 5 of the National Highways Fee (Determination of Rates and Collection) Rules, 2008.

(c) No, Sir.

(d) Does not arise.

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